

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.112 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s.Roma Industries
Rep. by its Parnter, Mr.T.Anil Kumar
Door No.12-225, Adarsh Nagar
Opp. IDPL Colony, Qutbullapur
Rangareddy District, Telangana State

Vs The State of Telangana rep. by its
Chief Secretary, Secretariat,
Hyderabad, Telangana State

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.P.Venkaiah Naidu & Associates

Mrs.H.Yasmeen Ali for R1
Mr.T.Sai Krishnan for R2 to R5

Note of the Registry	Orders of the Tribunal
Item No.20	<p>Date: 26th May, 2017</p> <p>At the request of the learned counsel appearing for the applicant, post this application for orders on 31.05.2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>